

HIGH COURT OF UTTARANCHAL AT NAINITAL

NOTIFICATION

No. 157. /UHC/Admin.A/2005 **Dated: December 07, 2005.**

Sri Virendra Bahadur Rai, District & Sessions Judge, Almora is transferred and posted as District & Sessions Judge, Dehradun.

No. 158. /UHC/Admin.A/2005 **Dated: December 07, 2005.**

Sri Rajendra Prasad Pandey, District & Sessions Judge, Bageshwar is transferred and posted as District & Sessions Judge, Hardwar, vice Sri Pramod Kumar Agarwal.

No. 159. /UHC/Admin.A/2005 **Dated: December 07, 2005.**

Sri Pramod Kumar Agarwal, District & Sessions Judge, Hardwar is transferred and posted as District & Sessions Judge, Almora vice Sri Virendra Bahadur Rai.

No. 160. /UHC/Admin.A/2005 **Dated: December 07, 2005.**

Sri Ashok Kumar Kacker is transferred and posted as District & Sessions Judge, Bageshwar vice Sri Rajendra Prasad Pandey after his withdrawal to regular side from the post of Secretary, Lokayukta, Uttaranchal, Dehradun and Member Secretary, State Legal Services Authority, Uttaranchal, Dehradun.

No. 161. /UHC/Admin.A/2005 **Dated: December 07, 2005.**

Sri Dinesh Prasad Gairola, Principal Judge, Family Court, Dehradun is transferred and posted as Secretary, Lokayukta, Uttaranchal, Dehradun vice Sri Ashok Kumar Kacker.

By Order of the Court,

Sd/-
(V.K. Maheshwari)
Registrar General.